

Updation of Data for the Month of December, 2020

SUBORDINATE COURTS

December, 2020

	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five year old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
	8479	18655	27134	176	1289	1465	67	1100	1167	8588	18844	27432	1.29 (Increased)	1.01 (Increased)	1.09 (Increased)	9	19	28	1418	6681	8099

3(a)	Whether any State wide/Regional Conference held during the month.	No
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3(b)	Number of Officers who participated in the said conference.	Nil
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3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets	Nil
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4.	What is the progress made on those targets district-wise	N.A.
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H. S. Das
 District Judge, Purulia
District Judge.
Purulia